

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

51(ND) 14

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.05.2018**

**NAME OF THE COMPANY: Shiv Pratap Gurjar & Anr Vs. Ace Town Planners Pvt. Ltd. & Ors.**

**SECTION OF THE COMPANIES ACT: 397-398**

**S.NO.      NAME                      DESIGNATION      REPRESENTATION      SIGNATURE**

For the Petitioner (s)      : Counsel for the Petitioner

For the Respondent (s)      : Mr. Anurag Upadhyaya, Respondent, Director

**ORDER**

The Special Bench has not been constituted today. Renotify this case on 20<sup>th</sup> July, 2018 for final arguments

  
**(T.S. Singh)**  
**Court Officer**